

CENTRAL ADMINISTRATIVE TRIBUNAL,
ERNAKULAM BENCH

Original Application No. 181/00510/2020

Friday this the 23rd day of Octover, 2020

CORAM:

Hon'ble Mr. P.Madhavan, Judicial Member
Hon'ble Mr.K.V.Eapen, Administrative Member

CP Mymoonath, aged 58 years, W/o. M. Cheriyakoya,
 Primary School Teacher, GSB School Kavaratti-682555,
 Residing at Muthubiyoda, Kavaratti,
 Union Territory of Lakshadweep 682555.

Applicant

(By Advocate : Mr.V.B.Hari Narayan)

V e r s u s

1. Administrator, Union Territory of Lakshadweep
 Kavaratti – 682 555
2. Lakshadweep District Panchayat
 (Department of Education),
 Union Territory of Lakshadweep, Kavaratti – 682 555
 Represented by its President
3. Director of Education, Union Territory of Lakshadweep
 Directorate of Education, Kavaratti – 682 555
4. The Senior Administrative Officer, Department of Education
 (DP), U.T of Lakshadweep, Kavaratti – 682 555

Respondents

(By Advocate : Mr.S.Manu)

This application having been heard on 23.10.2020 through video conferencing, the Tribunal on the same day delivered the following:

O R D E R (ORAL)

Hon'ble Mr. P.Madhavan, Judicial Member –

When the matter was taken up for consideration, the learned counsel for the applicant submits that the Original Application may be permitted to be withdrawn. Permission is granted. **The Original Application is dismissed as withdrawn.** No costs

**(K.V.EAPEN)
ADMINISTRATIVE MEMBER**

**(P.MADHAVAN)
JUDICIAL MEMBER**

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List of Annexures

Annexure A1 : A copy of the order No.F.No.1/13/2020-DP-Edn/Estt dated 3/4/2020 issued by the second respondent

Annexure A2 - A copy of the request dated 9/04/20 addressed to the respondents 2 and 3

Annexure A3 - A copy of the representation dated 7/6/2020 submitted by the applicant before the 1st respondent

Annexure A4 - A copy of the OM dated 21/8/20 issued by the 3rd respondent

Annexure A5 - A copy of the relieving order dated 25/8/20 issued by Principal, GSSS, Kavaratti.

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